## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

# LOK SABHA UNSTARRED QUESTION NO.144 ANSWERED ON 02.02.2023

#### Sewer Connection in Delhi

## 144. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Government is aware that there are about 1700 unauthorised colonies and only 561 of them have a sewer connection which is affecting the drinking water supply in Delhi due to the mixing of sewage;

(b) if so, the details thereof and the steps taken by the Government in this regard;

(c) whether the Government proposes to improve the water harvesting infrastructure in order to raise the water table in Delhi; and

(d) if so, the details thereof?

#### ANSWER

## MINISTER OF STATE FOR JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) and (b) Matters relating to drinking water supply and sewerage in urban areas comes within the purview of Ministry of Housing and Urban Affairs (MoHUA). As per the information received by MoHUA from Delhi Jal Board (DJB), out of total 1799 unauthorized colonies in Delhi, Sewer network has been extended to 745 unauthorized colonies and works are in progress for laying sewer network in 573 colonies. Work of laying sewer network in 320 unauthorized colonies are being taken up in phased manner depending on availability of land for construction of Sewage Treatment Plants and Sewage Pumping Stations from land owing agencies. Further, in 161 unauthorized colonies which fall under O-zone/forest area/ASI area etc., NOC is awaited from the concerned authorities.

Further, as per the information received from MoHUA, under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which focuses on development of basic urban infrastructure such as water supply and sewerage & septage management in 500 selected cities, two cities of Delhi (New Delhi Municipal Council & unified Municipal Corporation of Delhi) have been covered. Under water supply sector, 9 projects have been grounded worth ₹262 crore including 7 completed projects worth ₹200 crore and overall physical works worth ₹247 crore have been completed with ₹233 crore worth of expenditure incurred. Under Sewerage & septage sector, 7 projects have been grounded worth ₹425 crore including one completed project worth ₹53 crore and overall physical works worth ₹256 crore have been

completed with ₹199 crore worth of expenditure incurred. Through these projects and in convergence with other programmes, 7.54 lakh household water tap connections and 6.52 lakh sewer connections have been provided so far.

Taking it forward, AMRUT 2.0 covers all the statutory towns of the country to ensure universal coverage of water supply & universal coverage of sewerage & septage management in 500 AMRUT cities including that of Delhi. So far, 2 water supply projects costing ₹1,067 crore (capex) and 13 sewerage projects costing ₹390 crore have been approved under State Water Action Plans by MoHUA. Through these projects, 1.20 lakh water tap connections and 58,924 sewer connections are planned to be provided.

(c) & (d) AMRUT 2.0 aims to make all statutory towns & cities 'water secure' including that of Delhi. It envisages urban aquifer management, rejuvenation of water bodies, promote recycle & reuse and rainwater harvesting to augment freshwater resources. The Aquifer Management Plan will also be prepared to focus on maintaining positive groundwater balance in urban aquifer systems.

Further, as per the information received from DJB, they have also taken various for improvement of rain water harvesting in Delhi, such as:

- Roof top Rain Water Harvesting has been made mandatory for plots size of 100 square meters (sqm) and above in Building Bye Laws for Delhi. To promote its implementation DJB has made provisions in its tariff regulations for rebate and penalty in water bills for implementing and non-implementing of the Rain Water Harvesting Systems. However, it is essential that Urban Local Bodies should ensure implementation of Rain Water Harvesting Systems in building premises.
- DJB provides rebate of 10% in the monthly water bills to its consumers who adopt implementation of Rain Water Harvesting and additional 5% rebate where effluent treatment plants are installed and are functional.
- Non-provision of adequate and functional rain water harvesting by the consumers of DJB having plot area of 500 sqm and above invite penalties in monthly water bills which are increased by 1.5 times.
- Financial assistance of Rs. 25,000/- or 50% of the cost of Rain Water Harvesting system, whichever is less, is provided for the properties having plot area of 100 sqm and above upto 499.99 sqm. For the properties having plot area of 500 sqm. and above, the financial assistance is Rs. 50,000/- or 50% of the cost of Rain Water Harvesting system, whichever is less.
- To sensitize the citizens of Delhi, continuous process of disseminating information on Rain Water Harvesting is done through various platforms like print and electronic media, visuals, workshops, etc.
- There is dedicated Rain Water Harvesting cell in DJB which provides technical assistance to facilitate the public in implementation of Rain Water Harvesting system.
- DJB has empaneled services providers/consultants various agencies/contractors in Delhi for promotion, construction and implementation of Rain Water Harvesting system as per the guidelines of DJB.
- DJB has created Rain Centre/Jal Shakti Kendras in each Revenue District which are manned by DJB officials for guidance and information to the visitors of nearby areas regarding implementation of Rain Water Harvesting system.
- DJB is also developing the artificial lakes to store the treated effluent in order to raise the water table in Delhi.